THE MINISTER OF HOME AFFAIRS (SHRI UMASHANKAR DIKSHIT): (a) and (b) Yes, Sir.

(c) Action was initiated immediately on the strike being called off, to review the cases of the arrested leaders and workers, with a view to releasing them on a consideration of all the attendant circumstances of the arrest. This was done so as to enable the workers to return to work and to promote the restoration of harmonious relations and normalcy. Out of 1,354 employees detained under the Maintenance of Internal Security Act as a preventive measure, 1,340 have been released and out of 19,883 employees arrested for specific offences, 19,205 employees have been released.

# Plan for re-structuring the present organisational and administrative set up of power division

- \*99. SHRI D. N. DWIVEDI: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether Government have evolved a plan for restructuring the present organisational and administrative set up of Power Division in the Ministry; and
- (b) whether the Central Government have held consultations with various State Governments; and
- (c) if so, what has been the response from each State in this regard?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) to (c) A statement is laid on the Table of the House.

### Statement

- (a) Proposals for restructuring the electricity industry are under consideration of the Government. Reorganisation of the Power Division of the Ministry is a part of these proposals.
  - (b) Yes, Sir.
- (c) The States are in broad agreement with the proposals for restructuring the electricity industry. However, on some aspects of the reorganisation proposals, such L/B(D)18RSS-2

as establishment of a separate generation organisation, and vesting the Central Electricity Authority with the power (i) to issue guidelines and directives for the integrated operation of State and Regional Systems and for the inter-regional transfer of power, and (ii) to arbitrate on traiff disputes between one or more States, some States have expressed different views.

#### Indo-Sri Lanka on Common Power Grid

\*100. SHRI BABUBHAI M. CHINAI: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Sri Lanka and India have decided to set up a committee of experts to study the feasibility of a common power grid; and
- (b) if so, what are the details in this regard?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) and (b) In the 5th Meeting of the Indo-Sri-Lanka Sub-Committee for Economic Cooperation held in Colombo from 3rd to 7th June, 1974, it was agreed to set up a technical committee comprising the experts of the two Governments to go into the details of technical and economic aspects on the linking of the Indo-Sri Lanka power grids. The composition of the Committee, the terms of reference and the time by which the Committee is expected to submit the report have not yet been decided.

## Dehoarding Raids in Delhi

\*101. SHRIMATI KUMUDBEN MANI-SHANKER JOSHI:

DR. V. A. SEYID MUHAMMAD:

### SHRI SANAT KUMAR RAHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of dehoarding raids conducted in the Union Territory of Delhi during the first week of July, 1974;